

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	IA(C/ACT)/47/KOB/2021 in TCP/01(KOB)/2020
SECTION	NCLT RULE 32
NAME OF PARTIES	ANANDAMANDIRAM HOTELS (P) LTD. & ANOTHER V/S R.AMBIKA KUMARI & 6 OTHERS
PETITIONERS ADVOCATE/ PROFESSIONAL	DINESH R.SHENOY, EBIN MATHEW, ROHITH PREMANANDANSHENOY
RESPONDENTS ADVOCATE/ PROFESSIONAL	RAJU JOSEPH, GEROGEKUTTY MATHEW, JOSEPH ANTONY (R1-R3), SINDHU LEKSHMI, HARIKRISHNAN R (R4)

Office
Notes

Video Conference

22nd Sept 2022

ORDER

In view of the Order passed in the main petition today, list this IA on 11.11.2022 along with the main petition.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**